NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB) No.429/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name	of the Company	Kaushik Kumar Sinha -Vs- Abhijeet Ferrotech Ltd		
Under Section		8 & 9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. M.S.TIWARI

2. S. K. TIWANI

Advocate to Desporder Salut Ini

ORDER

Ld. Counsel for both the parties made a joint statement that process of settlement is going on and on this basis, they made a joint request for adjournment. Prayer is allowed.

List the matter on 28/11/2017.

Set

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)